

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No112
CP(IB)/56(AHM)2022

Order under Section 95 IBC

IN THE MATTER OF:

Tata Capital Financial Services Ltd
V/s
Archana Jagdish Saboo
(Personal Gaurantor)

.....Applicant

.....Respondent

Order delivered on ..22/03/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Mr. Dev Shah for Advocate, Mr. Arjun Sheth.
For the Respondent : Advocate from A.R. Gupta Associates.

ORDER

Order dated 07.03.2022 is not complied with. The RP has not filed declaration neither any report is prepared. The learned counsel for Applicant undertakes to comply the said order and take steps accordingly.

List on 18.04.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**